

Self appraisal report for Year (2023-24)

Auditor Agency: Virender Kumar Bharti(Indian Institute of Mass Communication)

Ministry Name: Ministry of Finance

Department Name: Department of Financial Services

Public Authority Name: Pension Fund Regulatory and Development Authority

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
1	Organisation and Function							
1.1	Particulars of its organisation, functions and duties[Section 4(1)(b)(i)]							
1.1.1	Name and address of the Organization	Fully Met	1.28	1.28	https://www.pfrda.org.in/index1.cshtml?Isid=218	Fully Met	1.28	Okay
1.1.2	Head of the organization	Fully Met	1.28	1.28	https://www.pfrda.org.in/index1.cshtml?Isid=1757	Fully Met	1.28	Okay
1.1.3	Vision, Mission and Key objectives	Fully Met	1.28	1.28	https://www.pfrda.org.in/writers/readdata/links/subscribercharacter1_compressedcde06104-b1ac-4127-8b68-7761c9faa508.pdf	Fully Met	1.28	Okay
1.1.4	Function and duties	Fully Met	1.28	1.28	https://www.pfrda.org.in/myauth/admin/show	Fully Met	1.28	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					wimg.cshtml?ID=1017			
1.1.5	Organization Chart	Fully Met	1.28	1.28	https://www.pfrda.org.in/myauth/admin/showwimg.cshtml?ID=2926	Fully Met	1.28	Okay
1.1.6	Any other details-the genesis, inception, formation of the department and the HoDs from time to time as well as the committees/ Commissions constituted from time to time have been dealt	Fully Met	1.28	1.28	https://www.pfrda.org.in/myauth/admin/showwimg.cshtml?ID=3017	Fully Met	1.28	Okay
1.2	Power and duties of its officers and employees[Section 4(1) (b)(ii)]							
1.2.1	Powers and duties of officers (administrative, financial and judicial)	Fully Met	1.54	1.54	https://www.pfrda.org.in/myauth/admin/showwimg.cshtml?ID=1018	Fully Met	1.54	Okay
1.2.2	Power and duties of other employees	Fully Met	1.54	1.54	https://www.pfrda.org.in/myauth/admin/showwimg.cshtml?ID=716	Fully Met	1.54	Okay
1.2.3	Rules/ orders under which powers and duty are derived and	Fully Met	1.54	1.54	https://www.pfrda.org.in/myauth/admin/showwimg.cshtml?ID=716	Fully Met	1.54	Okay
1.2.4	Exercised	Fully Met	1.54	1.54	https://www.pfrda.org.in/myauth/admin/showwimg.cshtml?ID=716	Fully Met	1.54	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					D=716			
1.2.5	Work allocation	Fully Met	1.54	1.54	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2925	Fully Met	1.54	Okay
1.3	Procedure followed in decision making process [Section 4(1)(b)(iii)]							
1.3.1	Process of decision making Identify key decision making points	Fully Met	1.54	1.54	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2211	Fully Met	1.54	Okay
1.3.2	Final decision making authority	Fully Met	1.54	1.54	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2211	Fully Met	1.54	Okay
1.3.3	Related provisions, acts, rules etc.	Fully Met	1.54	1.54	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2132	Fully Met	1.54	Okay
1.3.4	Time limit for taking a decisions, if any	Fully Met	1.54	1.54	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2211	Fully Met	1.54	Okay
1.3.5	Channel of supervision and accountability	Fully Met	1.54	1.54	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2211	Fully Met	1.54	Okay

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1.4	Norms for discharge of functions[Section 4(1)(b)(iv)]							
1.4.1	Nature of functions/ services offered	Fully Met	1.54	1.54	https://www.pfrda.org.in/index1.cshtml?Isid=69	Fully Met	1.54	Okay
1.4.2	Norms/ standards for functions/ service delivery	Fully Met	1.54	1.54	https://www.pfrda.org.in/index1.cshtml?Isid=69	Fully Met	1.54	Okay
1.4.3	Process by which these services can be accessed	Fully Met	1.54	1.54	https://www.pfrda.org.in/index1.cshtml?Isid=69	Fully Met	1.54	Okay
1.4.4	Time-limit for achieving the targets	Fully Met	1.54	1.54	https://www.pfrda.org.in/index1.cshtml?Isid=69	Fully Met	1.54	Okay
1.4.5	Process of redress of grievances	Fully Met	1.54	1.54	https://www.pfrda.org.in/index1.cshtml?Isid=177	Fully Met	1.54	Okay
1.5	Rules, regulations, instructions manual and records for discharging functions[Section 4(1)(b)(v)]							
1.5.1	Title and nature of the record/ manual /instruction.	Fully Met	1.92	1.92	https://www.pfrda.org.in/index1.cshtml?Isid=69	Fully Met	1.92	Okay
1.5.2	List of Rules, regulations, instructions manuals and records.	Fully Met	1.92	1.92	https://www.pfrda.org.in/index1.cshtml?Isid=69	Fully Met	1.92	Okay
1.5.3	Acts/ Rules manuals etc.	Fully Met	1.92	1.92	https://www.pfrda.org.in/index1.cshtml?Isid=69	Fully Met	1.92	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					x1.cshtml?lsid=69			
1.5.4	Transfer policy and transfer orders	Not Applicable	0	0	empty	Not Applicable	0	Okay
1.6	Categories of documents held by the authority under its control[Section 4(1)(b) (vi)]							
1.6.1	Categories of documents	Fully Met	3.85	3.85	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?ID=1022	Fully Met	3.85	Okay
1.6.2	Custodian of documents/categories	Fully Met	3.85	3.85	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?ID=1022	Fully Met	3.85	Okay
1.7	Boards, Councils, Committees and other Bodies constituted as part of the Public Authority [Section 4(1)(b)(viii)]							
1.7.1	Name of Boards, Council, Committee etc.	Fully Met	0.96	0.96	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?ID=3017	Fully Met	0.96	Okay
1.7.2	Composition	Fully Met	0.96	0.96	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?ID=3017	Fully Met	0.96	Okay
1.7.3	Dates from which constituted	Fully Met	0.96	0.96	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?ID=3017	Fully Met	0.96	Okay
1.7.4	Term/ Tenure	Fully Met	0.96	0.96	https://www.pfrda.org.in/mya	Fully Met	0.96	Okay

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Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
1.9.1	List of employees with Gross monthly remuneration	Fully Met	3.85	3.85	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2567	Fully Met	3.85	Okay
1.9.2	System of compensation as provided in its regulations	Fully Met	3.85	3.85	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2567	Fully Met	3.85	Okay
1.10	Name, designation and other particulars of public information officers[Section 4(1) (b) (xvi)]							
1.10.1	Name and designation of the public information officer (PIO), Assistant Public Information officer (APIO) & Appellate Authority	Fully Met	3.85	3.85	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2997	Fully Met	3.85	Okay
1.10.2	Address, telephone numbers and email ID of each designated official.	Fully Met	3.85	3.85	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2997	Fully Met	3.85	Okay
1.11	No. Of employees against whom Disciplinary action has been proposed/ taken(Section 4(2))							
1.11.1	No. of employees against whom disciplinary action has been (i) Pending for Minor penalty or major penalty proceedings	Fully Met	3.85	3.85	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=3020	Fully Met	3.85	Okay
1.11.2	(ii) Finalised for Minor penalty or major penalty proceedings	Fully Met	3.85	3.85	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=3020	Fully Met	3.85	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
1.12	Programmes to advance understanding of RTI(Section 26)							
1.12.1	Educational programmes	Fully Met	1.92	1.92	educational program on RTI are now part of training programs	Fully Met	1.92	Okay
1.12.2	Efforts to encourage public authority to participate in these programmes	Fully Met	1.92	1.92	educational program on RTI are now part of training programs	Fully Met	1.92	Okay
1.12.3	Training of CPIO/APIO	Fully Met	1.92	1.92	CPIO / CAPIO has attended training on RTI related matters.	Fully Met	1.92	Okay
1.12.4	Update & publish guidelines on RTI by the Public Authorities concerned	Fully Met	1.92	1.92	https://www.pfrda.org.in/index1.cshtml?Isid=404	Fully Met	1.92	Okay
1.13	Transfer policy and transfer orders[F No. 1/6/2011- IR dt. 15.4.2013]							
1.13.1	Transfer Policy And Transfer Orders[F No. 1/6/2011- IR Dt. 15.4.2013]	Not Applicable	0	0	empty	Not Applicable	0	Okay
Total			90	90		90	90	
2	Budget and Programme							
2.1	Budget allocated to each agency including all plans, proposed expenditure and reports on disbursements made etc.[Section 4(1)(b)(xi)]							
2.1.1	Total Budget for the public authority	Fully Met	10	10.00	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=2615	Fully Met	10.00	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
2.1.2	Budget for each agency and plan & programmes	Fully Met	10	10.00	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=2615	Fully Met	10.00	Okay
2.1.3	Proposed expenditures	Fully Met	10	10.00	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=2615	Fully Met	10.00	Okay
2.1.4	Revised budget for each agency, if any	Fully Met	10	10.00	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=2615	Fully Met	10.00	Okay
2.1.5	Report on disbursements made and place where the related reports are available	Fully Met	10	10.00	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=2615	Fully Met	10.00	Okay
2.2	Foreign and domestic tours(F.No. 1/8/2012- IR dt. 11.9.2012)							
2.2.1	Budget	Not Applicable	0	0	empty	Not Applicable	0	Okay
2.2.2	Foreign and domestic Tours by ministries and officials of the rank of Joint Secretary to the Government and above, as well as the heads of the Department.- (a) Places visited, (b) The period of visit, (c) The number of members in the official delegation, (d) Expenditure on the visit	Not Applicable	0	0	empty	Not Applicable	0	Okay
2.2.3	Information related to procurements- (a) Notice/tender enquires, and corrigenda if any thereon, (b) Details of the bids awarded comprising the names of the suppliers of goods/	Not Applicable	0	0	empty	Not Applicable	0	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
	services being procured, (c) The works contracts concluded – in any such combination of the above-and, (d) The rate/ rates and the total amount at which such procurement or works contract is to be executed.							
2.3	Manner of execution of subsidy programme [Section 4(i)(b)(xii)]							
2.3.1	Name of the programme of activity	Fully Met	6.25	6.25	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=2951	Fully Met	6.25	Okay
2.3.2	Objective of the programme	Fully Met	6.25	6.25	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=2951	Fully Met	6.25	Okay
2.3.3	Procedure to avail benefits	Fully Met	6.25	6.25	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=2951	Fully Met	6.25	Okay
2.3.4	Duration of the programme/ scheme	Fully Met	6.25	6.25	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=2951	Fully Met	6.25	Okay
2.3.5	Physical and financial targets of the programme	Fully Met	6.25	6.25	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=2951	Fully Met	6.25	Okay
2.3.6	Nature/ scale of subsidy /amount allotted	Fully Met	6.25	6.25	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=2951	Fully Met	6.25	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2951			
2.3.7	Eligibility criteria for grant of subsidy	Fully Met	6.25	6.25	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2951	Fully Met	6.25	Okay
2.3.8	Details of beneficiaries of subsidy programme (number, profile etc)	Fully Met	6.25	6.25	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2951	Fully Met	6.25	Okay
2.4	Discretionary and non-discretionary grants [F. No. 1/6/2011-IR dt. 15.04.2013]							
2.4.1	Discretionary and non-discretionary grants/ allocations to State Govt./ NGOs/other institutions	Fully Met	25	25.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2930	Fully Met	25.00	Okay
2.4.2	Annual accounts of all legal entities who are provided grants by public authorities	Not Applicable	0	0	empty	Not Applicable	0	Okay
2.5	Particulars of recipients of concessions, permits of authorizations granted by the public authority[Section 4(1) (b) (xiii)]							
2.5.1	Concessions, permits or authorizations granted by public authority	Fully Met	25	25.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2930	Fully Met	25.00	Okay
2.5.2	For each concessions, permit or authorization granted - (a) Eligibility criteria, (b) Procedure for getting the concession/ grant and/ or permits of authorizations, (c) Name and address of the	Fully Met	25	25.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l	Fully Met	25.00	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
	recipients given concessions/ permits or authorizations, (d) Date of award of concessions/ permits of authorizations				D=2930			
2.6	CAG & PAC paras [F No. 1/6/2011- IR dt. 15.4.2013]							
2.6.1	CAG and PAC paras and the action taken reports (ATRs) after these have been laid on the table of both houses of the parliament.	Fully Met	50	50.00	https://www.pfrda.org.in/index1.cshtml?Isid=65	Fully Met	50.00	Okay
Total			225	225		225	225	
3	Publicity Band Public interface							
3.1	Particulars for any arrangement for consultation with or representation by the members of the public in relation to the formulation of policy or implementation there of [Section 4(1)(b)(vii)] [F No 1/6/2011-IR dt. 15.04.2013]							
3.1.1	Relevant Acts, Rules, Forms and other documents which are normally accessed by citizens	Fully Met	12.5	12.50	https://www.pfrda.org.in/index1.cshtml?Isid=69	Fully Met	12.50	Okay
3.1.2	Arrangements for consultation with or representation by - (a) Members of the public in policy formulation/ policy implementation, (b) Day & time allotted for visitors,(c) Contact details of Information & Facilitation Counter (IFC) to provide publications frequently sought by RTI applicants	Not Applicable	0	0	empty	Not Applicable	0	Okay
3.1.3	Public- private partnerships (PPP)- Details of Special Purpose Vehicle (SPV), if any	Not Applicable	0	0	empty	Not Applicable	0	Okay
3.1.4	Public- private partnerships (PPP)- Detailed project reports (DPRs)	Not Applicable	0	0	empty	Not Applicable	0	Okay
3.1.5	Public- private partnerships (PPP)- Concession agreements.	Not Applicable	0	0	empty	Not Applicable	0	Okay
3.1.6	Public- private partnerships (PPP)- Operation and maintenance manuals	Not Applicable	0	0	empty	Not Applicable	0	Okay
3.1.7	Public- private partnerships (PPP) - Other	Not Applicable	0	0	empty	Not Applicable	0	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
	documents generated as part of the implementation of the PPP							
3.1.8	Public- private partnerships (PPP) - Information relating to fees, tolls, or the other kinds of revenues that may be collected under authorisation from the government	Not Applicable	0	0	empty	Not Applicable	0	Okay
3.1.9	Public- private partnerships (PPP) -Information relating to outputs and outcomes	Not Applicable	0	0	empty	Not Applicable	0	Okay
3.1.10	Public- private partnerships (PPP) - The process of the selection of the private sector party (concessionaire etc.)	Not Applicable	0	0	empty	Not Applicable	0	Okay
3.1.11	Public- private partnerships (PPP) - All payment made under the PPP project	Not Applicable	0	0	empty	Not Applicable	0	Okay
3.2	Are the details of policies / decisions, which affect public, informed to them[Section 4(1) (c)]							
3.2.1	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive - Policy decisions/ legislations taken in the previous one year	Not Applicable	0	0	empty	Not Applicable	0	Okay
3.2.2	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive - Outline the Public consultation process	Not Applicable	0	0	empty	Not Applicable	0	Okay
3.2.3	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive- Outline the arrangement for consultation before formulation of policy	Not Applicable	0	0	empty	Not Applicable	0	Okay
3.3	Dissemination of information widely and in such form and manner which is easily accessible to the public [Section 4(3)]							
3.3.1	Use of the most effective means of communication - Internet (website)	Fully Met	50	50.00	https://www.pfrda.org.in/index1.cshtml?Isid	Fully Met	50.00	Okay

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Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
4.2.1	Last date of Annual updation	Fully Met	28.57	28.57	https://www.pfrda.org.in/index1.cshtml?Isid=1716	Fully Met	28.57	Okay
4.3	Information available in electronic form[Section 4(1)(b)(xiv)]							
4.3.1	Details of information available in electronic form	Fully Met	9.52	9.52	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1030	Fully Met	9.52	Okay
4.3.2	Name/ title of the document/record/ other information	Fully Met	9.52	9.52	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1030	Fully Met	9.52	Okay
4.3.3	Location where available	Fully Met	9.52	9.52	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1030	Fully Met	9.52	Okay
4.4	Particulars of facilities available to citizen for obtaining information[Section 4(1)(b)(xv)]							
4.4.1	Name & location of the faculty	Fully Met	7.14	7.14	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1031	Fully Met	7.14	Okay
4.4.2	Details of information made available	Fully Met	7.14	7.14	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1031	Fully Met	7.14	Okay
4.4.3	Working hours of the facility	Fully Met	7.14	7.14	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1031	Fully Met	7.14	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					rda.org.in/mya uth/admin/sho wimg.cshtml?l D=1031			
4.4.4	Contact person & contact details (Phone, fax email)	Fully Met	7.14	7.14	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=1031	Fully Met	7.14	Okay
4.5	Such other information as may be prescribed under Section 4(i) (b)(xvii)							
4.5.1	Grievance redressal mechanism	Fully Met	3.57	3.57	https://www.pf rda.org.in/inde x1.cshtml?lsid =177	Fully Met	3.57	Okay
4.5.2	Details of applications received under RTI and information provided	Fully Met	3.57	3.57	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2996	Fully Met	3.57	Okay
4.5.3	List of completed schemes/ projects/ Programmes	Not Applicable	0	0	empty	Not Applicable	0	Okay
4.5.4	List of schemes/ projects/ programme underway	Not Applicable	0	0	empty	Not Applicable	0	Okay
4.5.5	Details of all contracts entered into including name of the contractor, amount of contract and period of completion of contract	Not Applicable	0	0	empty	Not Applicable	0	Okay
4.5.6	Annual Report	Fully Met	3.57	3.57	https://www.pf rda.org.in/inde x1.cshtml?lsid =65	Fully Met	3.57	Okay
4.5.7	Frequently Asked Question (FAQs)	Fully Met	3.57	3.57	https://www.pf rda.org.in/inde x1.cshtml?lsid	Fully Met	3.57	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					=246			
4.5.8	Any other information such as - (a) Citizen's Charter, (b) Result Framework Document (RFD), (c) Six monthly reports on the , (d) Performance against the benchmarks set in the Citizen's Charter	Fully Met	3.57	3.57	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2977	Fully Met	3.57	Okay
4.6	Receipt & Disposal of RTI applications & appeals [F.No 1/6/2011-IR dt. 15.04.2013]							
4.6.1	Details of applications received and disposed	Fully Met	14.29	14.29	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2996	Fully Met	14.29	Okay
4.6.2	Details of appeals received and orders issued	Fully Met	14.29	14.29	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2996	Fully Met	14.29	Okay
4.7	Replies to questions asked in the parliament[Section 4(1)(d)(2)]							
4.7.1	Details of questions asked and replies given	Fully Met	28.57	28.57	PFRDA provides inputs for the Parliamentary questions to DFS .	Fully Met	28.57	Okay
Total			189	189		189	189	
5	Information as may be prescribed							
5.1	Such other information as may be prescribed [F.No. 1/2/2016-IR dt. 17.8.2016, F No. 1/6/2011-IR dt. 15.4.2013]							
5.1.1	Name & details of - (a) Current CPIOs & FAAs, (b) Earlier CPIO & FAAs from 1.1.2015	Fully Met	20	20.00	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2997	Fully Met	20.00	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
5.1.2	Details of third party audit of voluntary disclosure - (a) Dates of audit carried out , (b) Report of the audit carried out	Fully Met	20	20.00	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=2995	Fully Met	20.00	Okay
5.1.3	Appointment of Nodal Officers not below the rank of Joint Secretary/ Additional HoD - (a) Date of appointment , (b) Name & Designation of the officers	Fully Met	20	20.00	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=2238	Fully Met	20.00	Okay
5.1.4	Consultancy committee of key stake holders for advice on suo-motu disclosure - (a) Dates from which constituted, (b) Name & Designation of the officers	Fully Met	20	20.00	Consultancy committee has been formed from 9 Jan 2024 onwards.	Fully Met	20.00	Okay
5.1.5	Committee of PIOs/FAAs with rich experience in RTI to identify frequently sought information under RTI - (a) Dates from which constituted, (b) Name & Designation of the Officers	Not Applicable	0	0	empty	Not Applicable	0	Okay
Total			80	80		80	80	
6	Information Disclosed on own Initiative							
6.1	Item / information disclosed so that public have minimum resort to use of RTI Act to obtain information							
6.1.1	Item / information disclosed so that public have minimum resort to use of RTI Act to obtain information	Fully Met	25	25.00	https://www.pfrda.org.in/index1.cshtml?Isid=404	Fully Met	25.00	Okay
6.2	Guidelines for Indian Government Websites (GIGW) is followed (released in February, 2009 and included in the Central Secretariat Manual of Office Procedures (CSMOP) by Department of Administrative Reforms and Public Grievances, Ministry of Personnel, Publ							
6.2.1	Whether STQC certification obtained and its validity	Not Applicable	0	0	empty	Not Applicable	0	Okay

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
6.2.2	Does the website show the certificate on the Website?	Not Applicable	0	0	empty	Not Applicable	0	Okay
Total			25	25		25	25	
Grand Total			747	747		747	747	